

Programme of Action of New Education Policy for Backward-areas

1189. SHRI SHANKER SINH VAGHELA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

(a) whether in a Minorities Commission Seminar, a list of 40 districts was prepared and later included by Government in the programme of Action of New Education Policy where sizable educationally backward sections among Muslims were found to exist;

(b) the names of the States in India where Hindus are in Minority and also the names of districts where Hindus form a similar sizable section; and

(1) whether the list of these districts too is being included in the Plan of Action and if not, what are the reasons thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT SHRI P. V. NARASIMHA RAO: (a) to (c) The National Policy on Education refers to minority-city groups in the context of educational deprivation and protection of Constitutional guarantees given to them to establish and administer their own educational institutions. The approach in the new Policy is to provide to educationally deprived sections incentives and facilities in order that they may make up the disadvantages transmitted through the social environment and the accident of birth.

Parcel Handling Contract held by M/s. Railway Parcels and Goods Porters Cooperative Labour Society Limited, Aligarh

1190. SURI JAGDAMBI PRASAD YADAV: Will the Minister of RAILWAYS be pleased to state:

(n) whether parcels handling contract of six stations held by M/s. Railway Parcels and Goods Porters' Cooperative Labour Contract Society Limited, Aligarh, over Lucknow division of the Northern Railway has been further extended/renewed beyond 30th April, 1987;

(b) if so, the monthly payment fixed, duration of contract and other conditions negotiated with the blacklisted Society;

(c) whether it was within the knowledge of the Divisional authorities that the society has been blacklisted on Moradabad Division; and

(d) if so, whether prior permission of the General Manager was obtained by the Divisional Railway Manager, Lucknow, before extending/renewing the contract in favour of the society and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir.

and (c) The monthly payment fixed is Rs. 61,259/- for a period of two from 1st May, 1987 to 30th April, 1989. Other negotiated conditions are as follows:—

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|-------------------------|--------|
| (i) Supervisory charges | £10% |
| (ii) Rest Giver | £ 1/6 |
| (iii) Bonus | 38.33% |

The Society is now not blacklisted. The order of blacklisting the Society on Moradabad Division, issued by Divisional Railway Manager, Moradabad, has been cancelled by the General Manager, Northern Railway.

(d) Question does not arise.

Use of Vitamin 'C' in Deaddiction

1191. SHRI M. VINCENT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Medical Research has concluded that Vitamin 'C' can cure Drug addicts can be successfully used for weaning them away from addiction; and

(b) what are the other predominant methods adopted to wean the Drug addicts?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) No, Sir.